

12.55½ hrs.

PAPERS LAID ON THE TABLE

Notification under the Census Act, 1948

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): On behalf of Shri S. B. Chavan, I beg to lay on the Table a copy of the Census Rules, 1990 (Hindi and English versions) published in Notification No. S.O. 967(E) in Gazette of India dated the 31st Decem-ber, 1990 together with an Errata published in Notification No. S.O. 81-(E) dated the 8th February, 1991 under sub-section (3) of section 18 of the Census Act, 1948.

[Placed in Library. See No. LT-127/91]

Annual Report and Audited Accounts of the National Water Development Agency, New Delhi for 1989-90

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): On behalf of Shri V. C. Shukla, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 1989-90 along with Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-128/91]

Annual Report of and Review on the Working of the Bharat Aluminium Company Limited etc. for 1989-90

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI

BALRAM SINGH YADAV): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English ver-sions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bharat Aluminium Com-pany Limited for the year 1989-90.

(ii) Annual Report of the Bharat Aluminium Com-pany Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Au-ditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-tioned at (1) above.

[Placed in Library. See No. LT-129/91]

Notification under the Central Reserve Police Force Act, 1949

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): I beg to lay on the Table a copy of the Indo-Tibetan Border Police, Additional Deputy Inspector General (Engineer) Recruitment Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 54 in Gazette of India dated the 26th January, 1991 under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-130/91]